

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/54(CHE)/2023

NAME OF THE PETITIONER : Stalin Nova Gnanaraj

NAME OF THE RESPONDENT(S) : Shalom Garments Pvt Ltd & 4 Others

UNDER SECTION : Sec 58,59,241 & 242,246 & 337-341 of CA,
2013

ORDER

Ld. Counsel Mr. Kalidharun for the Petitioner. Ld. Counsel Mr. Adharsh for the Respondent.

Counsel for the Petitioner sought time as the Senior Counsel is not available.

List the Petition for hearing on **28.08.2024**. **No more adjournments.**

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk